

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 112

IA No. 1561/23

And

CP (IB) No. 187/Chd/J&K/2021

IN THE MATTER OF:

Khadershah Infratech Pvt. Ltd.

...Petitioner/ Operational Creditor

Vs.

Beigh Construction Company Pvt. Ltd.

...Respondent/ Corporate Debtor

Under Section: 9, 60(5), IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 21.08.2024.

-sd-
Court Officer

July 01, 2024
SM